

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008926/2020	MANEL PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /120 /2020 () //
2	BLAPL/0008927/2020	BASANTA NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /59 /2016 () //
3	BLAPL/0008928/2020	SK NAJIR ALLI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /67 /2020 () //
4	BLAPL/0008929/2020	GUNANIDHI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	MUDANPUR RAMPUR /179 /2020 () //
5	BLAPL/0008930/2020	KANHEI @ RAKESH KUMAR ACHARYA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	KONARK /145 /2020 () //
6	BLAPL/0008931/2020	PRASANTA NAYAK @ PRASANTA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /34 /2020 () //
7	BLAPL/0008932/2020	BAPI MALLICK @ BAPI MALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BYREE /122 /2020 () //
8	BLAPL/0008933/2020	P. SIVA VS STATE OF ODISHA	S.P.DASH VS	KODALA /64 /2020 () //
9	BLAPL/0008934/2020	MAIPILI AREYA @ M.AREYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /29 /2020 () //
10	BLAPL/0008935/2020	RAMA CHANDRA ROUT VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	/ /0 () //
11	BLAPL/0008936/2020	SAKUNTALA MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /117 /2020 () //

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12	BLAPL/0008937/2020	PARSURAM BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /225 /2020 () //
13	BLAPL/0008938/2020	KARTIK PANDA VS STATE OF ODISHA	B.K.NAYAK VS	BALANGA /108 /2020 () //
14	BLAPL/0008939/2020	HAPI @ NAREN JUHARSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /163 /2018 () //
15	BLAPL/0008940/2020	SOMANATH BEHERA VS STATE OF ODISHA	PRAHALLADA SAHU VS	GOCHHAPADA /55 /2017 () //
16	BLAPL/0008941/2020	PURNA CHANDRA KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
17	BLAPL/0008942/2020	ABHIMANYU PADHIHARY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CUTTACK SADAR /551 /2020 () //
18	BLAPL/0008943/2020	SUKANT MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /167 /2020 () //
19	BLAPL/0008944/2020	BHUBAN BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANIA PS /38 /2020 () //
20	BLAPL/0008945/2020	SUSHIL KARKARIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELAGARH /37 /2016 () //
21	BLAPL/0008946/2020	NAMITA SAMAL VS STATE OF ODISHA(VIG.)	SANGRAM KUMAR DAS VS	KORAPUT VIGILANCE /48 /2013 () //
22	BLAPL/0008947/2020	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	S.K.MISHRA VS	DHUSURI /205 /2020 () //
23	BLAPL/0008948/2020	BABULI KHARA	PRASANT KUMAR NANDA	MALKANGIRI /404 /2020

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		VS	VS	()
24	BLAPL/0008949/2020	STATE OF ODISHA ABDUL SAJID KHAN	SIDHARTHA DAS	// GOCHHAPADA /75 /2020
		VS	VS	()
25	BLAPL/0008950/2020	STATE OF ODISHA TAPAN KUMAR PARIDA	RAKESH KUMAR MALLICK	// JATNI P.S. /231 /2020
		VS	VS	()
26	BLAPL/0008951/2020	STATE OF ODISHA SANJAY KUMAR JENA	DEBASIS MISHRA	// KHURDA ROAD G.R.P.S. /107 /2020
		VS	VS	()
27	BLAPL/0008952/2020	STATE OF ODISHA BIRANCHI NAYAK	KOUSIK ANAND GURU	// DELANGA /115 /2020
		VS	VS	()
28	BLAPL/0008953/2020	STATE OF ODISHA KRISHNA CHOUHAN	JATESWAR NAYAK	// GOCHHAPADA /47 /2020
		VS	VS	()
29	BLAPL/0008954/2020	STATE OF ODISHA ASISH MATTAM	PRASANTA KUMAR NANDA	// MUDULIPODA /9 /2020
		VS	VS	()
30	BLAPL/0008955/2020	STATE OF ODISHA AJAY DALAI	PRASANTA KUMAR NANDA	// MUDULIPODA /9 /2020
		VS	VS	()
31	BLAPL/0008956/2020	STATE OF ODISHA SUBALA DAS @ MALLIK	P.R.MISHRA	// TIHIDI /464 /2019
		VS	VS	()
32	BLAPL/0008957/2020	STATE OF ODISHA KANTHA @ BAIKUNTHA SINGH	SUBRATA PANDA	// PARJANG /38 /2017
		VS	VS	()
33	BLAPL/0008958/2020	STATE OF ODISHA MADAN MAJHI	ANIRUDHA DAS	// NABARANGAPUR TOWN /146 /2020
		VS	VS	()
34	BLAPL/0008959/2020	STATE OF ODISHA BIKRAM NALI@SRINU NALI	PRASANTA KUMAR NANDA	// ORKEL /142 /2020
		VS	VS	()

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35	BLAPL/0008960/2020	STATE OF ODISHA BHUBAN MOHAN NAIK VS	ANIRUDHA DAS VS	// JARAPADA /226 /2020 ()
36	BLAPL/0008961/2020	STATE OF ODISHA SITTI MANDINGI @ STTI MANDINGI @ MANDINKSINTIA VS	VS	// BANDHUGOAN /30 /2013 ()
37	BLAPL/0008962/2020	STATE OF ODISHA LACHHINDRA MAJHI VS	SITIKANT MISHRA VS	// BODEN /101 /2020 ()
38	BLAPL/0008963/2020	STATE OF ODISHA BAPI @ SUNIL DALAI VS	ARUN KUMAR DAS -1 VS	// PARLAKHEMUNDI /224 /2020 ()
39	CMAPL/0000261/2020	STATE OF ODISHA ARUNA KUMAR SWAIN VS	DINESH KUMAR MOHANTY VS	// () ()
40	CMP/0000672/2020	STATE OF ODISHA M/S. QUARTZ INFRA AND ENGINNERING PVTSMADYAMTIBROUT VS	VS	// () ()
41	CONTC/0005646/2020	M/S. JINDAL INDIA THERMAL POWER LTD. CHITRASEN MAHANANDIA VS	ADV. VS	// () ()
42	CONTC/0005647/2020	UMAKANTA TRIPATHY SK.EKBAL HOSSAIN VS	ADV. VS	// () ()
43	CONTC/0005648/2020	SASWAT MISHRA SUVENDU DAS VS	ADV. VS	// () ()
44	CONTC/0005649/2020	SANTANU KUMAR MOHANTY GANESWAR DASH VS	ADV VS	// () ()
45	CONTC/0005650/2020	ANU GARG PREMANANDA SAHOO VS	ADV. VS	// () ()
		ANU GARG		//

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46	CONTC/0005651/2020	BANOJ KUMAR BHUYAN VS ANU GARG	ADV VS	// 0 //
47	CONTC/0005652/2020	SK.TAHUR MIAN VS DR.KRISHNA KUMAR	ADV. VS	// 0 //
48	CONTC/0005653/2020	DASARATHI PADHI VS DR. KRISHAN KUMAR	ADV VS	// 0 //
49	CONTC/0005654/2020	SUSANTA KUMAR SAHOO VS SATYABRATA SAHU	ADV. VS	// 0 //
50	CONTC/0005655/2020	JAYRAM BEHERA VS ANU GARG	DAYANANDA MOHAPATRA VS	// 0 //
51	CONTC/0005656/2020	RATNAKAR BEHURA VS KAILASH CHANDRA BEHERA	ADV. VS	// 0 //
52	CONTC/0005657/2020	DR.ANIL KUMAR BEHERA VS PRADIPTA KUMAR MOAPATRA	ADV. VS	// 0 //
53	CONTC/0005658/2020	SUDHANSU BHUSAN MOHANTY VS TAHASILDAR-CUM-FIRST APPELLATE AUTHORITY(R.T.I), SORO	ADV VS	// 0 //
54	CONTC/0005659/2020	GITANJALI PRADHAN VS JENAMANI SAHU	TRILOCHAN NANDA VS	// 0 //
55	CRLA/0000619/2020	BIKASH SA VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /205 /2020 0 //
56	CRLMA/0000163/2020	DUSMANTA KUMAR MOHANTA VS STATE OF ODISHA	K.K.MOHANTA VS	BETNOTI /221 /2020 0 //
57	CRLMC/0001707/2020	SASHI BHUSAN SAHOO	KABI RANJAN MOHANTY	KENDRAPARA /70 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001708/2020	RUPARANI RAY	K.K.BHUYAN	RAIGHAR /66 /2020
		VS	VS	()
		STATE OF ORISSA		//
59	CRLMC/0001709/2020	BIPRA NAIK@BIPRACHARAN NAYAK	GOPAL KRISHNA NAYAK	TARASINGI /54 /2004
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001710/2020	MAMINA NAYAK	ASHOK DAS	KANPUR /55 /2020
		VS	VS	()
		STATE OF ORISSA		//
61	CRLMC/0001711/2020	SANJUKTA DASH	SANTANU KUMAR SARANGI	LAXMISAGAR P.S. /246 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0001586/2020	GITANJALI HARICHANDAN	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		THE DEPUTY COMMISSIONER OF POLICE		//
63	CRLMP/0001587/2020	KATIBUDI RANA	K.K.MOHANTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001588/2020	RATNADIPA PARIDA @ JETHY	BANSHIDHAR BAUG	/ /0
		VS	VS	()
		PRABIR PARIDA		//
65	CRLREV/0000469/2020	SHRIKANT MOHTA	MILAN KANUNGO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLREV/0000470/2020	CHANDRA MOHAN MUNDA	SIDHARTHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLREV/0000471/2020	CHANDRA MOHAN MUNDA	SIDHARTHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	FAO/0000715/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()

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69	MATA/0000110/2020	SUKANTA BHUYAN R.GOURI REDDY VS	DINESH KUMAR MOHANTY VS	// // 0
70	MATA/0000111/2020	R.JOGGAYA REDDY GURUDUTTA MOHANTY VS	RANJAN KUMAR ROUT VS	// // 0
71	TRP(C)/0000218/2020	PALLISHREE @ PINKY MOHANTY SOUMYA SWATI BEHERA VS	CHINMAYA MOHANTY VS	// // 0
72	WA/0000739/2020	DR.PRASUN BIKASH SAHOO SATYENDRA KUMAR BISWAL VS	ADITYA N.DAS VS	// // 0
73	WP(C)/0034481/2020	STATE OF ORISSA GURA SETHI VS	OM SWARUP VS	// // 0
74	WP(C)/0034482/2020	STATE OF ODISHA CHITTARANJAN PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
75	WP(C)/0034483/2020	STATE OF ODISHA SUBBASIS ROY VS	NITYANANDA BEHURIA VS	// // 0
76	WP(C)/0034484/2020	STATE OF ODISHA M/S FAMOUS SECURITY SERVICE VS	SUBHANKAR ROUT VS	// // 0
77	WP(C)/0034485/2020	GRID CORPORATION OF ODISHA LTD.,BBSR DHARITRI NAYAK VS	P.PANDA VS	// // 0
78	WP(C)/0034486/2020	COLLECTOR, JAGATSINGHPUR JANAKI TAKRI VS	NEELAKANTHA PANDA VS	// // 0
79	WP(C)/0034487/2020	STATE OF ODISHA GOBINDA CHANDRA BAG VS	DINESH KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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80	WP(C)/0034488/2020	RAGHUNATH PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
81	WP(C)/0034489/2020	DEEPIKA SIKDAR VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
82	WP(C)/0034490/2020	ANITA TRIPATHY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
83	WP(C)/0034491/2020	SASMITA PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
84	WP(C)/0034492/2020	ATASHI BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
85	WP(C)/0034493/2020	PADMALAYA KHATUA VS STATE OF ODISHA	DINESH KUMAR PANDY VS	// 0 //
86	WP(C)/0034494/2020	BISWARANJAN DAS VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
87	WP(C)/0034495/2020	RUKMANI MOHANTY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
88	WP(C)/0034496/2020	AJAY KUMAR PRUSTY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
89	WP(C)/0034497/2020	SWAPNA ROY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
90	WP(C)/0034498/2020	PRADIP KUMAR MISHRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
91	WP(C)/0034499/2020	SUNITA JANI	L.K.MOHANTY	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0034500/2020	PUSPALATA BEHERA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0034501/2020	BAISHNAB CHARAN MOHANTY	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0034502/2020	GOURANGA SAHU	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0034503/2020	HIRAK LATA DASH	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0034504/2020	AMIYA RANJAN DAS	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0034505/2020	BHAYALAXMI PADHI	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0034506/2020	BHAGIRATHI JENA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0034507/2020	TAPAN KUMAR NAYAK	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0034508/2020	HEMA SAHU	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0034509/2020	KUNA SAHU	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0034510/2020	RANKA SAHOO	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0

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103	WP(C)/0034511/2020	STATE OF ODISHA RANJIT MAHANTA VS	SIDHESWAR MALLIK VS	// // 0
104	WP(C)/0034512/2020	STATE OF ODISHA KESHABA CHANDRA PATRA VS	SIDHESWAR MALLIK VS	// // 0
105	WP(C)/0034513/2020	STATE OF ODISHA MEGHA AGRAWAL VS	SIDHESWAR MALLIK VS	// // 0
106	WP(C)/0034514/2020	PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK BIBHISAN MANDAL VS	PRAFULLA KUMAR KAR VS	// // 0
107	WP(C)/0034515/2020	TAHASILDAR, MAHAKALAPADA BIDHANA CHANDRA MANDAL VS	PRAFULLA KUMAR KAR VS	// // 0
108	WP(C)/0034516/2020	TAHASILDAR, MAHAKALAPADA UMESH PRASAD MALLICK VS	RAMANATH ACHARYA VS	// // 0
109	WP(C)/0034517/2020	STATE OF ODISHA NABAGHANA BEHERA VS	BASUDEV BARIK VS	// // 0
110	WP(C)/0034518/2020	STATE OF ODISHA RAMESH CHANDRA MOHAPATRA VS	BISWABIHARI MOHANTY VS	// // 0
111	WP(C)/0034519/2020	STATE OF ORISSA AKSHAYA KUMAR MISHRA VS	H.K.ROUT VS	// // 0
112	WP(C)/0034520/2020	STATE OF ODISHA RITA BHOI VS	H.K.ROUT VS	// // 0
113	WP(C)/0034521/2020	STATE OF ODISHA ASHOK KUMAR PUJARI VS	H.K.ROUT VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0034522/2020	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
115	WP(C)/0034523/2020	RAMAKANTA PATRA VS ODISHA ADMINISTRATIVE TRIBUNAL (OAT), CUTTACK BENCH	S.P.DAS VS	// 0 //
116	WP(C)/0034524/2020	PRADEEP KUMAR SAHOO VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
117	WP(C)/0034525/2020	IMTYAZ MOHAMMAD VS STATE OF ODISHA	K.C.TRIPATHY VS	// 0 //
118	WP(C)/0034526/2020	ODISHA GRAMYA BANK VS THE TAHASILDAR CUM DDO, JAGATSINGHPUR	AUROVINDA MOHANTY VS	// 0 //
119	WP(C)/0034527/2020	ODISHA GRAMYA BANK VS THE COMMISSIONER CUM SECY., SCHOOL AND MASS EDUCATION DEPTT.	AUROVINDA MOHANTY VS	// 0 //
120	WP(C)/0034528/2020	ODISHA GRAMYA BANK VS THE DISTRICT INFORMATION AND PUBLIC RELATIONS OFFICER CUM DDO, ANGUL	AUROVINDA MOHANTY VS	// 0 //
121	WP(C)/0034529/2020	ODISHA GRAMYA BANK VS THE MANAGER, CESU CUM DDO, CHAINPAL ELECTRICAL DIVISION	AUROVINDA MOHANTY VS	// 0 //
122	WP(C)/0034530/2020	ODISHA GRAMYA BANK VS THE PRINCIPAL CUM DDO, IGIT, SARANG	AUROVINDA MOHANTY VS	// 0 //
123	WP(C)/0034531/2020	ODISHA GRAMYA BANK VS THE PROJECT DIRECTOR CUM DDO, DRDA, ANGUL	AUROVINDA MOHANTY VS	// 0 //
124	WP(C)/0034532/2020	MENAKA PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
125	WP(C)/0034533/2020	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//

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		VS	VS	0
126	WP(C)/0034534/2020	THE MANAGER CUM DDO, CESU, ANGUL ELECTRICAL DIVISION KSHIROD KUMAR DAS	K.K.PAHIL	//
		VS	VS	0
127	WP(C)/0034535/2020	STATE OF ODISHA KRUSHNA PRIYA DEVI	DURGESH NARAYAN RATH	//
		VS	VS	0
128	WP(C)/0034536/2020	STATE OF ODISHA ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
129	WP(C)/0034537/2020	THE SECRETARY AND PRESIDENT, NALCO CPP EMPLOYEES CREDIT COOPERATIVE SOCIETY LTD./ANGUL BABITANJALI MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
130	WP(C)/0034538/2020	STATE OF ODISHA SARAT KUMAR PARHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
131	WP(C)/0034539/2020	STATE OF ODISHA CHANDRAKALA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
132	WP(C)/0034540/2020	STATE OF ODISHA MANJULA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
133	WP(C)/0034541/2020	STATE OF ODISHA SASHIREKHA MALLICK	SIDHARTHA SWAIN	//
		VS	VS	0
134	WP(C)/0034542/2020	STATE OF ODISHA M/S. THE SUNDARGARH DIST. CENTRAL COOPERATIVE BANK LTD.		//
		VS	VS	0
135	WP(C)/0034543/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR UDAYA NATH SATAPATHY	SIDHARTHA SWAIN	//
		VS	VS	0
136	WP(C)/0034544/2020	STATE OF ODISHA SATYAJIT NAYAK	ASHOK KUMAR ROUT	//
		VS	VS	0

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		UNION OF INDIA		//
137	WP(C)/0034545/2020	M/S. THE SUNDARGARH DIST. CENTRAL COOPERATIVE BANK LTD.		//
		VS	VS	0
		THE PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//
138	WP(C)/0034546/2020	RAMESH KUMAR PRADHAN	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
139	WP(C)/0034547/2020	MADAN MOHAN SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
140	WP(C)/0034548/2020	PRAMILA GANTAYAT	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
141	WP(C)/0034549/2020	SANTOSH KUMAR DAS	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
142	WP(C)/0034550/2020	SUBRAT KUMAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
143	WP(C)/0034551/2020	LAXMIPRIYA SETHI	PRAVASH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
144	WP(C)/0034552/2020	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
		SURENDRA PANIGRAHI		//
145	WP(C)/0034553/2020	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
		AKSHAYA KUMAR JENA		//
146	WP(C)/0034554/2020	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
		ACHYUTANANDA DAS		//
147	WP(C)/0034555/2020	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
		CHITTA RANJAN SAHU		//

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148	WP(C)/0034556/2020	SINDHUSUTA ACHARYA VS TAHASILDAR, BBSR	SAMARENDRA PATTANAIAK VS	// 0 //
149	WP(C)/0034557/2020	KABITARANI DWIBEDI VS TAHASILDAR, BBSR	S.PATTANAIAK VS	// 0 //
150	WP(C)/0034558/2020	M/S. MAHAPRABHU AGRO FOODS VS INSPECTOR GENERAL OF REGISTRATION CUM REGISTRAR OF THE FIRM, ODISHA	S.K.NAYAK 2 VS	// 0 //
151	WP(C)/0034559/2020	SADANANDA JENA VS STATE OF ODISHA	D.N.RATH VS	// 0 //
152	WP(C)/0034560/2020	LAXMIPRIYA MOHANTY VS ADDITIONAL COMMISSIONER, BBSR MUNICIPAL CORPORATION	S.K.NAYAK 2 VS	// 0 //
153	WP(C)/0034561/2020	SARANGADHARA SAHU VS STATE OF ODISHA	D.N.RATH VS	// 0 //
154	WP(C)/0034562/2020	DEEPAK KUMAR PANDA VS UNION OF INDIA	MANOJ KUMAR PANDA VS	// 0 //
155	WP(C)/0034563/2020	RATNAKAR PANDA VS STATE OF ODISHA	D.N.RATH VS	// 0 //
156	WP(C)/0034564/2020	MUKUNDA BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
157	WP(C)/0034565/2020	RAJENDRA KUMAR BISOI VS STATE OF ODISHA	D.N.RATH VS	// 0 //
158	WP(C)/0034566/2020	BIJAY KUMAR DAS VS STATE OF ODISHA	D.N.RATH VS	// 0 //
159	WP(C)/0034567/2020	MAMI RANA	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0034568/2020	ANTARYAMI DEHURI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0034569/2020	FAKIRA CHARAN BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		BLOCK EDUCATION OFFICER, KEONJHAR		//
162	WP(C)/0034570/2020	BIJAYA KUMAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0034571/2020	ANIL KUMAR JENA	JANMEJAYA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0034572/2020	BILOCHANA MANTRI	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		THE PRINCIPAL SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPTT.		//
165	WP(C)/0034573/2020	SIBA PRASAD SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
166	WP(C)/0034574/2020	SUDAM PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
167	WP(C)/0034575/2020	PRAMOD KUMAR DAS	CHITTA RANJAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0034576/2020	KALICHARAN MALLİK	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
169	WP(C)/0034577/2020	SWODESH RANJAN BAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
170	WP(C)/0034578/2020	KISHORE KUMAR SWAIN	ARUN KUMAR ACHARYA	//
		VS	VS	0

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171	WP(C)/0034579/2020	STATE OF ODISHA CHITARANJAN BHOI VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// // 0 //
172	WP(C)/0034580/2020	DHARANIDHARA SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
173	WP(C)/0034581/2020	HAJRATH KHAN VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
174	WP(C)/0034582/2020	SUBHALAXMI WOMEN SELF HELP GROUP, SENA VS STATE OF ODISHA	MANOJ KUMAR ACHARYA VS	// 0 //
175	WP(C)/0034583/2020	LAXMIKANTA BHOI VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
176	WP(C)/0034584/2020	PRATAP KUMAR BEHERA VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
177	WP(C)/0034585/2020	PRIYARANJAN MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
178	WP(C)/0034586/2020	JOGESH PRADHAN VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
179	WP(C)/0034587/2020	SUSIL KUMAR BISWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
180	WP(C)/0034588/2020	JAGABANDHU SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
181	WP(C)/0034589/2020	SANTOSH KUMAR SAHOO VS SUPERINTENDENT OF POLICE, PURI	GYANA RANJAN SETHI VS	// 0 //



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182	WP(C)/0034590/2020	SUSAMA DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	WP(C)/0034591/2020	SESHADEV JANI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
184	WP(C)/0034592/2020	AMULYA KRUSHNA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
185	WP(C)/0034593/2020	GIRIDHARI PRADHAN VS SHREE JAGANNATH TEMPLE PURI	NIRANJAN LENKA VS	// 0 //
186	WP(C)/0034594/2020	MINATI NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
187	WP(C)/0034595/2020	SAROJINI BEDBAK VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
188	WP(C)/0034596/2020	DILLIP KUMAR JENA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
189	WP(C)/0034597/2020	PRABHUNATH SINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
190	WP(C)/0034598/2020	HARA GOPAL PATRO VS THE PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPTT. CUM EX. OFFICIO CHAIRMAN OCC LTD.	GYANA RANJAN SETHI VS	// 0 //
191	WP(C)/0034599/2020	RAGHUPATI ROUSTRAY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
192	WP(C)/0034600/2020	BRAMHANANDA SARANGI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	WP(C)/0034601/2020	NRUSINGH NATHA RATHA	PURUSOTTAM CHULI	//

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		VS	VS	0
194	WP(C)/0034602/2020	STATE OF ODISHA FAKIR CHARAN DAS	BRUNDABAN ROUT	//
		VS	VS	0
195	WP(C)/0034603/2020	THE STATE OF ODISHA SATYABAN GIRI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
196	WP(C)/0034604/2020	STATE OF ODISHA RANJAN KUMAR BARAL	PURUSOTTAM CHULI	//
		VS	VS	0
197	WP(C)/0034605/2020	STATE OF ODISHA PURUSOTTAM JENA	RAMESH CHANDRA OJHA	//
		VS	VS	0
198	WP(C)/0034606/2020	STATE OF ODISHA MANAS RANJAN PATTANAİK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
199	WP(C)/0034607/2020	STATE OF ODISHA BIKASH KUMAR DHAL	BIJAYA KUMAR RAGADA	//
		VS	VS	0
200	WP(C)/0034608/2020	STATE OF ODISHA CHITARANJAN PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
201	WP(C)/0034609/2020	STATE OF ODISHA PRADIP KUMAR PATNAİK	SASHI BHUSAN JENA	//
		VS	VS	0
202	WP(C)/0034610/2020	STATE OF ODISHA SATYABRATA TRIPATHY	SHASHI BHUSAN JENA	//
		VS	VS	0
203	WP(C)/0034611/2020	STATE OF ODISHA JIBAN JYOTI BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
204	WP(C)/0034612/2020	STATE OF ODISHA BIPIN BIHARI SAMAL	SHIVSANKAR MOHANTY	//
		VS	VS	0

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205	WP(C)/0034613/2020	STATE OF ODISHA SANTANU KUMAR PATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
206	WP(C)/0034614/2020	STATE OF ODISHA UNION OF INDIA VS	PRASANNA KUMAR PARHI VS	// // 0
207	WP(C)/0034615/2020	AKHILA CHANDRA SAHOO KAILASH CHANDRA AGARWALLA VS	SIDHARTHA RAY VS	// // 0
208	WP(C)/0034616/2020	PRINCIPAL COMMISSIONER OF INCOM TAX, CUTTACK BHAGYALATA PATNAIK VS	J.K.KHUNTIA VS	// // 0
209	WP(C)/0034617/2020	STATE OF ODISHA DR. RAM SHANKAR RAIGURU VS	ASHIS KUMAR MISHRA VS	// // 0
210	WP(C)/0034618/2020	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	MANAS PATI VS	// // 0
211	WP(C)/0034619/2020	STATE OF ORISSA GADASAHU BALIAPAL GRAM PANCHAYAT VS	AMIT PRASAD BOSE VS	// // 0
212	WP(C)/0034620/2020	STATE OF ODISHA SURENDRA KUMAR DAS VS	MANAS PATI VS	// // 0
213	WP(C)/0034621/2020	STATE OF ORISSA SAGARIKA SARANGI VS	KOUSIK ANANDA GURU VS	// // 0
214	WP(C)/0034622/2020	STATE OF ODISHA ABHIMANYU BISWAL VS	KHIROD K.ROUT VS	// // 0
215	WP(C)/0034623/2020	STATE OF ODISHA USHARANI PRADHAN VS STATE OF ODISHA	KHIROD K.ROUT VS	// // 0 //

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216	WP(C)/0034624/2020	DHRUBA CHARAN PADHAN VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
217	WP(C)/0034625/2020	ROJALIN SAHOO VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
218	WP(C)/0034626/2020	SHYAM SUNDAR SETHI VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS	// 0 //
219	WP(C)/0034627/2020	BALLAB MAHARANA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
220	WP(C)/0034628/2020	ALOK CHANDRA PADHIHARI VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
221	WP(C)/0034629/2020	M/S. CAPITAL ENTERPRISERS VS UNION OF INDIA	SUMIT LAL VS	// 0 //
222	WP(C)/0034630/2020	NILADRI BEHERA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
223	WP(C)/0034631/2020	DHANESWAR PALEI VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
224	WP(C)/0034632/2020	ASHOK KUMAR AGRAWAL VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
225	WP(C)/0034633/2020	UMA RANI BOSE VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
226	WP(C)/0034634/2020	HANUMAN PRASAD AGRAWAL VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
227	WP(C)/0034635/2020	BISWARANJAN NAYAK	AMIT PRASAD BOSH	//

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		VS	VS	0
228	WP(C)/0034636/2020	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT, KHURDA SANATAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
229	WP(C)/0034637/2020	STATE OF ODISHA PRASYANTA KUMAR PATANAİK	SHARMISTHA SAMAL	//
		VS	VS	0
230	WP(C)/0034638/2020	STATE OF ODISHA SITARAM MAHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
231	WP(C)/0034639/2020	STATE OF ODISHA NARAYAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
232	WP(C)/0034640/2020	STATE OF ODISHA LAMBODARA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
233	WP(C)/0034641/2020	STATE OF ODISHA SAROJA KUMAR BISOI	SHARMISTHA SAMAL	//
		VS	VS	0
234	WP(C)/0034642/2020	STATE OF ODISHA KALAPANA PATRA	GOPAL AGRAWAL	//
		VS	VS	0
235	WP(C)/0034643/2020	STATE OF ODISHA DILLIP KUMAR DEBATA	SHARMISTHA SAMAL	//
		VS	VS	0
236	WP(C)/0034644/2020	STATE OF ODISHA PRATAP KISHORE MUDULI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
237	WP(C)/0034645/2020	STATE OF ODISHA GULJAR KHAN	GOPAL PRASAD MOHAPATRA	//
		VS	VS	0
238	WP(C)/0034646/2020	THE ADDITIONAL/JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CTC RABINDRA KUMAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0

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239	WP(C)/0034647/2020	STATE OF ODISHA INDIC COLLECTIVE TRUST VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
240	WP(C)/0034648/2020	STATE OF ODISHA AKHILA KUMAR MOHANTY VS	KAUSHIK SWAIN VS	// // 0
241	WP(C)/0034649/2020	STATE OF ODISHA ABHIMANYU MAHANTA VS	P.N.MOHANTY VS	// // 0
242	WP(C)/0034650/2020	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	KAUSHIK SWAIN VS	// // 0
243	WP(C)/0034651/2020	STATE OF ODISHA BISWANATH APOT VS	K.K.SWAIN VS	// // 0
244	WP(C)/0034652/2020	STATE OF ODISHA JAINESWAR PRADHAN VS UNION OF INDIA	AMLAN SHAKTI PAUL VS	// // 0
245	WP(C)/0034653/2020	ANIRUDHA BISWAL VS STATE OF ODISHA	P.N.MOHANTY VS	// // 0
246	WP(C)/0034654/2020	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0
247	WP(C)/0034655/2020	RAVI KUMR PONNUSAMY VS R.T.O.,ANGUL	AMLAN SHAKTI PAUL VS	// // 0
248	WP(C)/0034656/2020	KHIRESWAR PRASAD VS STATE OF ODISHA	K.K.SWAIN VS	// // 0
249	WP(C)/0034657/2020	ARUN KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0

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250	WP(C)/0034658/2020	TIRTHABASI PANDA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
251	WP(C)/0034659/2020	GUNANIDHI PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
252	WP(C)/0034660/2020	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
253	WP(C)/0034661/2020	GANDRAB JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
254	WP(C)/0034662/2020	SIMANTA PADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
255	WP(C)/0034663/2020	DILLIP KUAMR SETHY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
256	WP(C)/0034664/2020	KUBER CHANDRA GOPAL VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
257	WP(C)/0034665/2020	CHAKRADHAR SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
258	WP(C)/0034666/2020	DANDAPANI BHATTA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
259	WP(C)/0034667/2020	SATYAVAMA MALLIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
260	WP(C)/0034668/2020	DILLIP KUMAR DEBATA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0034669/2020	SITARANI DAS	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034670/2020	SITARAM MAHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0034671/2020	PRAVAT RANJAN MOHANTY	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034672/2020	SANATAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0034673/2020	JADUMANI JENA	B.S.PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034674/2020	NARAYAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0034675/2020	SAROJA KUMAR BISOI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0034676/2020	PRASYANTA KUMAR PATANAIAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0034677/2020	AMIYA KUMAR DAS	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034678/2020	ASHOK KUMAR MOHAPATRA	AMITAV DAS	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANIZATION		//
271	WP(C)/0034679/2020	LAMBODARA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0034680/2020	THE SANKAR N.G.O	NIRANJAN MAHARANA	//
		VS	VS	0



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273	WP(C)/0034681/2020	STATE OF ORISSA SAGAR GURU VS	DEBENDRA MOHANTA VS	// // 0
274	WP(C)/0034682/2020	ODISHA GRAMYA BANK BANAMALI PRADHAN VS	AMITAV DAS VS	// // 0
275	WP(C)/0034683/2020	EMPLOYEES PROVIDENT FUND ORGANIZATION SANGRAM KESARI BHUYAN VS	MANOJ KUMAR MISHRA VS	// // 0
276	WP(C)/0034684/2020	STATE OF ODISHA ALINGAN PATRA VS	DEBENDRA MOHANTA VS	// // 0
277	WP(C)/0034685/2020	ODISHA GRAMYA BANK M/S. TARA MAA CONCERN, CUTTACK. VS	KAJAL SAHOO VS	// // 0
278	WP(C)/0034686/2020	STATE OF ODISHA BAMADEV SARANGI VS	AMITAV DAS VS	// // 0
279	WP(C)/0034687/2020	EMPLOYEES PROVIDENT FUND ORGANIZATION M/S. JAGDISH BARAL VS	KAJAL SAHOO VS	// // 0
280	WP(C)/0034688/2020	ADDL. CT AND GST OFFICER, CUTTACK II CIRCLE, CUTTACK NEW LIGHT YUBAK SANGHA(REGISTERED), VS	RENGINI MALGUPPA SUGUDA VS	// // 0
281	WP(C)/0034689/2020	STATE OF ODISHA GOPA PANDA VS	D.B.DAS VS	// // 0
282	WP(C)/0034690/2020	TAXING OFFICER-CUM-REGIONAL TRANSPORT OFFICE CUTTACK, RAJ KISWAR PARIDA VS	ANUPAM DASH VS	// // 0
283	WP(C)/0034691/2020	STATE OF ODISHA DIGANT KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0034692/2020	LILABATI MOHANTY VS SUB-COLLECTOR, BARIPADA	PRAFULLA KUMAR RATH VS	// ()
285	ABLAPL/0015488/2020	REENA MALLICK VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// JAGATPUR /500 /2020 ()
286	ABLAPL/0015489/2020	MITHUN SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /308 /2020 ()
287	ABLAPL/0015490/2020	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// PURUSHOTTAMPUR /330 /2020 ()
288	ABLAPL/0015491/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	BIBHUTI RANJAN MOHANTY VS	// CUTTACK VIGILANCE /95 /2016 ()
289	ABLAPL/0015492/2020	KEDAR PARIDA @ KEDAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BADAGODA P.S. /352 /2020 ()
290	ABLAPL/0015493/2020	GOBINDA JYOTI DHAL VS STATE OF ODISHA	AJIT KUMAR ROUT VS	// BONTH /162 /2020 ()
291	ABLAPL/0015494/2020	ABHIMANYU MISHRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// PARADEEP /177 /2020 ()
292	ABLAPL/0015495/2020	DEEPAK KUMAR DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /206 /2020 ()
293	ABLAPL/0015496/2020	MAMATA @ MAMATARANI BEHERA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	// BASTA /278 /2020 ()
294	ABLAPL/0015497/2020	MANIA @ JADUMANI JENA VS STATE OF ODISHA	SAILABALA JENA VS	// DHARMASALA /495 /2020 ()
295	ABLAPL/0015498/2020	RABI HARIJAN	J.N.PANDA	// AMPANI /13 /2020

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0015499/2020	SANJIT DAS @ SANJAY DAS	SURESH KUMAR JENA	SINGLA /188 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0015500/2020	SIBA SANKAR BEHERA	SURYAKANTA DWIBEDI	BIDANASI /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0015501/2020	KALIA SWAIN @ PRABHAT SWAIN	CHINMAYA MOHANTY	CHANDANPUR /2 /2018
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0015502/2020	LALUPA NAIK	JAGANNATH KAMILA	DHENKANAL SADAR /541 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0015503/2020	HARIHARA@ LOCHAN NAYAK	PRAVAT LENKA	BAIDESWAR /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0015504/2020	SHILPA SWAIN @ SILU	RESHMA EKKA	CHAULIAGANJA /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0015505/2020	GANDHI BISOYI	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /343 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0015506/2020	MANISH MOHNOT	SATYAJIT MOHANTY	SAHID NAGAR P.S. /374 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0015507/2020	HARE KRUSHAN BEHERA	JAGAJIBAN PRADHAN	AGARAPADA /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0015508/2020	DR. SUSHREE SASMITA DAS	SATYA PRAKASH SATAPATHY	BERHAMPUR /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0015509/2020	SUBHASHREE NAYAK	SOUBHAGYA KUMAR DASH	ANANDAPUR /183 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0015510/2020	STATE OF ODISHA SANTOSH KUMAR GURU VS	AMULYA RATNA PANDA VS	// / /0 ()
308	ABLAPL/0015511/2020	STATE OF ODISHA BIJAYA KUMAR DAS VS	A.P.BOSE VS	// AIR FIELD P.S. /257 /2020 ()
309	ABLAPL/0015512/2020	STATE OF ODISHA SADANANDA GURU VS	AMULYA RATNA PANDA VS	// / /0 ()
310	ABLAPL/0015513/2020	STATE OF ODISHA DEEPAK RNJAN BHOL VS	SUNIL KUMAR PATNAIK VS	// MAHILA P.S. BUXIBAZAR /98 /2020 ()
311	ABLAPL/0015514/2020	STATE OF ODISHA ANUSAYA DAS VS	AMULYA RATNA PANDA VS	// KHANTAPADA /256 /2020 ()
312	ABLAPL/0015515/2020	STATE OF ODISHA MIKU MOHANTY @SIDDHARTH MOHANTY VS	SATYA MOHANTY VS	// LALBAG /300 /2020 ()
313	ABLAPL/0015516/2020	STATE OF ODISHA SUMANTA KUMAR SAHOO @ SUMANTA KUMAR SAHOO VS	BIRSAHARI KUMAR PARIDA -2 VS	// KORAPUT TOWN /9 /2019 ()
314	ABLAPL/0015517/2020	STATE OF ODISHA NASER @ NASARU @ SAYED NASER ALLI VS	BHARAT JALLI VS	// RAMACHANDAPUR /199 /2020 ()
315	ABLAPL/0015518/2020	STATE OF ODISHA KAMAL KUMARI PATTNAIK VS	SANGRAM DAS VS	// LALBAG /300 /2020 ()
316	ABLAPL/0015519/2020	STATE OF ODISHA SOLEMAN KHAN@SOLA VS	BHARAT JULLI VS	// RAMACHANDAPUR /199 /2020 ()
317	ABLAPL/0015520/2020	STATE OF ODISHA JASOBANT NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// TOMANDO /77 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0015521/2020	MAMATA NAIK VS STATE OF ODISHA	S.MOHAPATRA VS	BOLAGARH P.S. /170 /2020 () //
319	ABLAPL/0015522/2020	RUTU @ RATIKANTA PATRA VS STATE OF ODISHA	S.MOHAPATRA VS	DELANGA /217 /2020 () //
320	ABLAPL/0015523/2020	TULU @ SUNIL KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /336 /2020 () //
321	ABLAPL/0015524/2020	UMESH BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /24 /2016 () //
322	ABLAPL/0015525/2020	BUNA SAHU @ BIGHNESWAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /239 /2020 () //
323	ABLAPL/0015526/2020	BHASKAR CHANDRA PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /169 /2020 () //
324	ABLAPL/0015527/2020	BENUDHAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /230 /2020 () //
325	ABLAPL/0015528/2020	KISHORE CHANDRA NAIK VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	ANDIRAKANCHA /74 /2020 () //
326	ABLAPL/0015529/2020	SUHAIL MD VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	LAXMISAGAR P.S. /260 /2020 () //
327	ABLAPL/0015530/2020	PITAMBAR NATH VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	/ /0 () //
328	ABLAPL/0015531/2020	CHINMAY DALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JALESWAR /396 /2020 () //
329	ABLAPL/0015532/2020	PRASANTA KUMAR ACHARYA	DEVASHIS PANDA	/ /0

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**FILING REPORT AS ON :08/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE ASST. DIRECTOR, ENFORCEMENT DIRECTORATE		//
330	ABLAPL/0015533/2020	SRIMATI BALA	PRASANTA KUMAR NANDA	MALKANGIRI /262 /2019
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0015534/2020	HARICHAND MANDAL	PRASANTA KUMAR NANDA	MALKANGIRI /396 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0015535/2020	DAYALI DAS	SUSHANTA HARICHANDAN	MARINE PS AT JAMBO /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0015536/2020	BIKASH CHANDRA BEHERA	AMLAN SHAKTI PAUL	TOMANDO /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0015537/2020	LULU@LALIT KUMAR BEHERA	S.ROUT	KARANJIA /242 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0015538/2020	PRASANTA KUMAR NATH	SUSANTA KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0015539/2020	TRUPTIMAYEE BEHERA	ASHOK KUMAR MOHAPATRA-1	CUTTACK SADAR /555 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0015540/2020	V. SARVESWAR RAO	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0015541/2020	SACHINDRA BARIK	PRASANNA KU PARHI	KARANJIA /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0015542/2020	SANJAY RANGADHAR	TUKUNA KUMAR MISHRA	KOTPAD /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	WPC(OA)/0002006/2017	SANKAR JENA	M/S.RANJIT MOHANTY	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WPC(OAC)/0000410/2017	STATE OF ODISHA ANIL KUMAR PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
342	WPC(OAC)/0001816/2018	STATE OF ODISHA RABINDRA PRASAD MISHRA VS	SASHI BHUSAN JENA VS	// // ()
343	WPC(OAC)/0002909/2016	STATE OF ODISHA SUKULU SABAR VS STATE OF ODISHA	M/S.NIRA SUNDAR PANDA VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2020 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	M/S.SURYA NARAYAN PATNAIK
2	127/2020 MATA/110/2020	R.GOURI REDDY-MP	DINESH KUMAR MOHANTY
3	128/2020 MATA/111/2020	GURUDUTTA MOHANTY-MP	RANJAN KUMAR ROUT
4	129/2020 MATA/80/2018	GAUTAM SIDDIQUE-MP	M/S.PRAVAT KU.MOHANTY
5	201/2020 WPC(OAC)/887/2019	PRASANTH KUMAR HANUMAN-MP	K.P.MISHRA
6	202/2020 WPC(OAC)/2909/2016	SUKULU SABAR-MP	M/S.NIRA SUNDAR PANDA
7	209/2020 RPFAM/110/2020	ANIL KUMAR PATTANAIAK-MP	TUKUNA KUMAR MISHRA
8	212/2020 TRP(C)/218/2020	SOUMYA SWATI BEHERA-MP	CHINMAYA MOHANTY
9	256/2020 CONTC/5659/2020	GITANJALI PRADHAN-MP	TRILOCHAN NANDA
10	492/2020 RSA/176/2019	CHIEF EXECUTIVE OFFICER,CESU-MP	M/S.RAMANATH ACHARYA
11	493/2020 RSA/118/2015	UMESH CH.SAHU-MP	M/S.SUVASSHISHS PATTNAIK
12	538/2020 CRLREV/469/2020	SHRIKANT MOHTA-MP	MILAN KANUNGO
13	1180/2020 CRLMC/1707/2020	SASHI BHUSAN SAHOO-MP	KABI RANJAN MOHANTY
14	1181/2020 CRLMC/1708/2020	RUPARANI RAY-MP	K.K.BHUYAN
15	1182/2020 CRLMC/1710/2020	MAMINA NAYAK-MP	ASHOK DAS
16	1183/2020 CRLMC/1711/2020	SANJUKTA DASH-MP	SANTANU KUMAR SARANGI
17	1184/2020 CRLA/158/2016	KEMPO@SARFARAJ ALAM-MP	M/S.MANAS CHAND
18	1184/2020 CRLMC/1688/2020	SUBRAT DAS-MP	SMITA RANJAN PATNAIK
19	1239/2020 BLAPL/8941/2020	PURNA CHANDRA KANHAR-MP	ANIRUDHA DAS
20	1240/2020 BLAPL/8790/2020	PAYAL HUSSEIN RAJA @ PAILU @ HUSEN RAJA-MP	SAMARENDRA PATTANAIAK
21	1241/2020 BLAPL/8790/2020	PAYAL HUSSEIN RAJA @ PAILU @ HUSEN RAJA-MP	SAMARENDRA PATTANAIAK
22	1242/2020 BLAPL/6643/2020	AMIT BERIWAL-MP	ABHISHEK A RASTOGI
23	1243/2020 BLAPL/9562/2019	NETRAMANI NAG-MP	M/S ANANTA PRASAD MISHRA
24	1244/2020 BLAPL/8755/2019	BILIYAM DIGAL-MP	B.P.CHHUALSINGH
25	1246/2020 BLAPL/7520/2019	HARA NAIK-MP	RAJIB LOCHAN PATTNAIK
26	1247/2020	SEBATI BEHERA-MP	MANAS CHAND



27	BLAPL/4279/2020 1248/2020	ARUN KUMAR MANDAL-MP	DEBASIS TRIPATHY
28	BLAPL/6382/2020 1625/2020 WA/739/2020	SATYENDRA KUMAR BISWAL-MP	ADITYA N.DAS
29	1626/2020 WA/324/2020	STATE OF ODISHA-MP	SANGRAM JENA
30	14915/2020 WP(C)/34481/2020	GURA SETHI-MP	OM SWARUP
31	14916/2020 WP(C)/34484/2020	M/S FAMOUS SECURITY SERVICE-MP	SUBHANKAR ROUT
32	14917/2020 WP(C)/34486/2020	JANAKI TAKRI-MP	NEELAKANTHA PANDA
33	14918/2020 WP(C)/34489/2020	DEEPIKA SIKDAR-MP	NEELAKANTHA PANDA
34	14919/2020 WP(C)/34492/2020	ATASHI BARIK-MP	DURGESH NARAYAN RATH
35	14920/2020 WP(C)/34499/2020	SUNITA JANI-MP	L.K.MOHANTY
36	14921/2020 WP(C)/34511/2020	RANJIT MAHANTA-MP	SIDHESWAR MALLIK
37	14922/2020 WP(C)/34512/2020	KESHABA CHANDRA PATRA-MP	SIDHESWAR MALLIK
38	14923/2020 WP(C)/1609/2019	GURUCHARAN BARIK-MP	M/S SOUMYA MISHRA
39	14924/2020 WP(C)/34518/2020	RAMESH CHANDRA MOHAPATRA-MP	BISWABIHARI MOHANTY
40	14925/2020 WP(C)/17341/2016	KESHARIMANI DAS@KISHORIMANI DAS-MP	M/S.MAHESWAR MOHANTY
41	14926/2020 WP(C)/17331/2016	KESHARIMANI DAS ALIAS K.DAS-MP	M/S.MAHESWAR MOHANTY
42	14927/2020 WP(C)/17340/2016	KESHARIMANI DAS-MP	M/S.MAHESWAR MOHANTY
43	14928/2020 WP(C)/16635/2017	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
44	14929/2020 WP(C)/34542/2020	M/S. THE SUNDARGARH DIST. CENTRAL COOPERATIVE BANK-DP.-MP	
45	14930/2020 WP(C)/2969/2020	GUNANIDHI SAHOO-MP	B.B.SWAIN
46	14931/2020 WP(C)/2972/2020	PRANABANDHU SAHOO-MP	B.B.SWAIN
47	14932/2020 WP(C)/34545/2020	M/S. THE SUNDARGARH DIST. CENTRAL COOPERATIVE BANK-DP.-MP	
48	14933/2020 WP(C)/26900/2020	MANAS KUMAR BEHERA-MP	
49	14934/2020 WP(C)/34551/2020	LAXMIPRIYA SETHI-MP	PRAVASH CH.JENA
50	14935/2020 WP(C)/34552/2020	STATE OF ODISHA-MP	STANDING COUNSEL
51	14938/2020 WP(C)/34553/2020	STATE OF ODISHA-MP	STANDING COUNSEL
52	14939/2020 WP(C)/34554/2020	STATE OF ODISHA-MP	STANDING COUNSEL
53	14940/2020 WP(C)/34555/2020	STATE OF ODISHA-MP	STANDING COUNSEL
54	14942/2020 WP(C)/34558/2020	M/S. MAHAPRABHU AGRO FOODS-MP	S.K.NAYAK 2
55	14943/2020 WP(C)/11934/2013	M/S.DEEP SUN HATCHER-MP	M/S.HIMANSU S.MISHRA
56	14944/2020 WP(C)/34559/2020	SADANANDA JENA-MP	D.N.RATH
57	14945/2020 WP(C)/28651/2020	RAM PAPPARNA SRINIBAS RAMANUJ DAS-MP	DINESH KUMAR MOHANTY

58	14946/2020 WP(C)/34561/2020	SARANGADHARA SAHU-MP	D.N.RATH
59	14947/2020 WP(C)/34562/2020	DEEPAK KUMAR PANDA-MP	MANOJ KUMAR PANDA
60	14948/2020 WP(C)/34563/2020	RATNAKAR PANDA-MP	D.N.RATH
61	14949/2020 WP(C)/34565/2020	RAJENDRA KUMAR BISOI-MP	D.N.RATH
62	14950/2020 WP(C)/34566/2020	BIJAY KUMAR DAS-MP	D.N.RATH
63	14951/2020 WP(C)/34570/2020	BIJAYA KUMAR DAS-MP	BIRAJA PRASANNA SATAPATHY
64	14952/2020 WP(C)/34592/2020	AMULYA KRUSHNA PRADHAN-MP	SAMEER KUMAR DAS
65	14953/2020 WP(C)/34593/2020	GIRIDHARI PRADHAN-MP	NIRANJAN LENKA
66	14954/2020 WP(C)/34595/2020	SAROJINI BEDBAK-MP	PRABODHA CH. NAYAK
67	14955/2020 WP(C)/34599/2020	RAGHUPATI ROUSTRAY-MP	PURUSOTTAM CHULI
68	14956/2020 WP(C)/34601/2020	NRUSINGH NATHA RATHA-MP	PURUSOTTAM CHULI
69	14957/2020 WP(C)/34602/2020	FAKIR CHARAN DAS-MP	BRUNDBAN ROUT
70	14958/2020 WP(C)/34604/2020	RANJAN KUMAR BARAL-MP	PURUSOTTAM CHULI
71	14959/2020 WP(C)/34606/2020	MANAS RANJAN PATTANAIAK-MP	KRISHNA CHANDRA SAHU
72	14960/2020 WP(C)/34608/2020	CHITARANJAN PANIGRAHI-MP	KRISHNA CHANDRA SAHU
73	14961/2020 WP(C)/33857/2020	KISHORE KUMAR SAHU-MP	ADITYA N. DAS
74	14962/2020 WP(C)/34611/2020	JIBAN JYOTI BEHERA-MP	KRISHNA CHANDRA SAHU
75	14963/2020 WP(C)/34613/2020	SANTANU KUMAR PATRA-MP	KRISHNA CHANDRA SAHU
76	14964/2020 WP(C)/34612/2020	BIPIN BIHARI SAMAL-MP	SHIVSANKAR MOHANTY
77	14965/2020 WP(C)/9707/2020	LAXMI NARAYAN BISWAL-MP	GOURI MOHAN RATH
78	14966/2020 WP(C)/34614/2020	UNION OF INDIA-MP	PRASANNA KUMAR PARHI
79	14967/2020 WP(C)/34615/2020	KAILASH CHANDRA AGARWALLA-MP	SIDHARTHA RAY
80	14969/2020 WP(C)/34619/2020	GADASAHU BALIAPAL GRAM PANCHAYAT-MP	AMIT PRASAD BOSE
81	14970/2020 WP(C)/34621/2020	SAGARIKA SARANGI-MP	KOUSIK ANANDA GURU
82	14971/2020 WP(C)/10372/2010	KONARK OXYGEN-MP	M/S.SAMIR KUMAR MISHRA
83	14972/2020 WP(C)/34624/2020	DHRUBA CHARAN PADHAN-MP	HEMANTA KUMAR ROUT
84	14973/2020 WP(C)/34642/2020	KALAPANA PATRA-MP	GOPAL AGRAWAL
85	14974/2020 WP(C)/34645/2020	GULJAR KHAN-MP	GOPAL PRASAD MOHAPATRA
86	14975/2020 WP(C)/34658/2020	TIRTHABASI PANDA-MP	SANTOSH KUMAR NANDA
87	14976/2020 WP(C)/34659/2020	GUNANIDHI PRADHAN-MP	SAMIR KUMAR MISHRA
88	14977/2020 WP(C)/34663/2020	DILLIP KUAMR SETHY-MP	SABYASACHI MISHRA
89	14978/2020	JADUMANI JENA-MP	B.S.PANIGRAHI

90	WP(C)/34673/2020 14979/2020	AMIYA KUMAR DAS-MP	SASWATI MOHAPATRA
91	WP(C)/34677/2020 14980/2020	THE SANKAR N.G.O-MP	NIRANJAN MAHARANA
92	WP(C)/34680/2020 14981/2020	SAGAR GURU-MP	DEBENDRA MOHANTA
93	WP(C)/34681/2020 14982/2020	SANGRAM KESARI BHUYAN-MP	MANOJ KUMAR MISHRA
94	WP(C)/34683/2020 14983/2020	ALINGAN PATRA-MP	DEBENDRA MOHANTA
95	WP(C)/34684/2020 14984/2020	M/S. TARA MAA CONCERN, CUTTACK.-MP	KAJAL SAHOO
96	WP(C)/34685/2020 14985/2020	M/S. JAGDISH BARAL-MP	KAJAL SAHOO
97	WP(C)/34687/2020 14986/2020	GOPA PANDA-MP	D.B.DAS
98	WP(C)/34689/2020 14987/2020	RAJ KISWAR PARIDA-MP	ANUPAM DASH
99	WP(C)/34690/2020 14988/2020	DIGANT KUMAR MOHANTY-MP	KRISHNA CHANDRA SAHU
100	WP(C)/34691/2020 14989/2020	LILABATI MOHANTY-MP	PRAFULLA KUMAR RATH
101	WP(C)/34692/2020 255/2020	ADIKANDA SAHOO-MP	
102	CONTC/1638/2017 1190/2020	SK ABID QUADRI-MP	
103	ABLAPL/10290/2020 1191/2020	CHOURA @ CHAURA CHANDRA BEHERA @ GOURA CHANDRA BEHERA-MP	
104	ABLAPL/238/2020 1192/2020	UMAKANTA BEHERA-MP	
105	ABLAPL/19266/2019 1193/2020	SARAJ KANTA SWAIN @ SAROJ SWAIN-MP	
106	ABLAPL/15527/2019 1194/2020	DULIA BEHERA @ PRASANTA BEHERA-MP	
107	ABLAPL/11418/2020 1245/2020	KIRTI RANJAN BASTIA-MP	
108	BLAPL/8881/2019 14936/2020	HIMANSU SETH-MP	
109	WP(C)/11468/2020 14937/2020	M.RAJESH-MP	
110	WP(C)/11470/2020 14941/2020	DR. BALARAM BAG-MP	
111	WP(C)/33682/2020 14968/2020	BANESWAR PATRA-MP	
	WP(C)/21010/2020		